

Declaration or Assets and Liabilities

Year-2020-21

I, **KRIPA SHANKER PAL** son of Late **Prem Shanker Pal** aged **51** Years, belonging to **Bihar Vidhan Sabha Secretariat** service and presently working as **Legislative Assembly Assistant** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Smt.Renu Devi	Dependant-1 Kriti Kumari (Daughter)	Dependant-2 Ritik Raj (Son)	Dependant-3 (No Dependant)
(i)	Cash	5000/-	1,5000/-	-----	-----	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Salary Saving A/C No- 10839480115 38,000/-	75000/-	-----	-----	
(iii)	Bonds, Debentures and shares in Companies	-----	-----	-----	-----	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 25898/- Yearly LIC 32815/- Quartly	-----	-----	-----	
(v)	Motor Vehicles (details of make, etc.)	Scooty BR01-ET/2886	-----	-----	-----	
(vi)	Jewellery (give details of weight and value)	10 gm. Gold	30 gm. Gold	-----	-----	
(vii)	Other assets, such as values of claims / interests	-----	-----	-----	-----	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

10/10/2020
3
4.2.2021

श्री अमीर
महेश
4.2.21

1429
05/02/21

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Smt.Renu Devi	Dependant-1 Mr. Mayank (Son)	Dependant-2 Mr. Pranay (Son)	Dependant-3 (No Dependent)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-----	1 Kattha 2 Dhur Plot No.-805	-----	-----	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Paternal House 1 Kattha 5 Dhur	-----	-----	-----	
(v)	Other (such as interest in property)	-----	-----	-----	-----	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-----	-----
	(ii) Loans from financial institutions	-----	-----
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to departments dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	-----	-----

	(d) dues to departments dealing with telephones	-----	-----
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-----	-----
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A/Y-2020-21 Tax Paid-37201/- BMDPP8291E	-----
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	-----
	(iii) Sales Tax [Only in case of proprietary business]	-----	-----
	(iv) Property Tax	-----	-----

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1095

Gender

:-

M

(M/F)

Date of Birth

:-

0

6

1

2

1

9

6

9

(DD/MM/YYYY)

Class/Group

:-

B

(A/B/C)

Cadre

:-

BIHAR VIDHAN SABHA SACHIWALAYA

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

[Signature]

Name of Employee:

[Name]

Place:

Designation:

[Designation]

Date:

Department:

[Department]